

consider all aspects of national security in a coordinated and comprehensive manner which brings to bear an integrated approach to policy making to deal with internal and external threats including non-military threats. This is to ensure greater cohesion in determining policy options and help in formulating suitable responses in a given as also a situation likely to arise in future. It will also enable policy directions to be taken after assessing all relevant factors.

The National Security Council will consist of Prime Minister (Chairman), Defence Minister, External Affairs Minister, Finance Minister and Home Minister. Other Central Ministers and Chief Ministers of States may be invited to participate in the meetings of the Council where necessary and when specifically requested to do so.

नेशनल राइफल्स

§ 1354. श्री राम जेठमलानी :

डा० जितेंद्र कुमार जैन :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने भूतपूर्व सैनिकों की एक नेशनल राइफल्स गठित करने का निर्णय लिया है ;

(ख) यदि हां, तो उक्त निर्णय को कार्यान्वित करने के लिये सरकार की क्या योजना है ; और

(ग) इस नेशनल राइफल्स को कौन-कौन से मुख्य कार्य सौंपे जाने का प्रस्ताव है ?

रक्षा मंत्रालय में राज्य मंत्री (डा० राजा रामन्ना) : (क) से (ग) : एक समुचित एवं विशेष रूप से प्रशिक्षित सैन्य बल का गठन किये जाने की आवश्यकता को सिद्धान्त रूप में स्वीकार कर लिया गया है। इसमें सेना के

सेवारत और/या सेवानिवृत्त सैनिक होंगे। यह बल अन्य कार्यों के अतिरिक्त देश की आंतरिक सुरक्षा तथा घुसपैठ रोकने, विशेष रूप से सीमावर्ती क्षेत्रों में, के लिये किये जा रहे उपायों को और सुदृढ़ करेगा।

Lack of proper security arrangements for carrying equipment/classified documents by employees of BEL

1355. SHRI A. NALLASIVAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received a letter dated the 17th March, 1990 from Secretary, Centre of Indian Trade Unions, Central Office, New Delhi regarding lack of proper security arrangements for the equipment and classified documents of employees for attending servicing/repair jobs in various defence sectors and the lack of escort for such employees;

(b) if so, whether Government are taking corrective steps in this regard; if so, the details thereof;

(c) whether any employee/employees have been penalised for theft of vital equipments/classified documents during the last three years;

(d) if so, whether Government are taking steps to withdraw the punitive action against the employee/employees in view of the general absence of proper security arrangements; and

(e) whether specific suggestions have been received from the Employees Union with regard to security arrangements; if so, the details thereof and the action of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) The matter essentially concerns Bharat Electronics who are making appropriate arrangements for the safe carriage of costly equipment and classified documents.

(c) A BE employee was detailed for outstation duty on 13-8-89. He was carrying material worth approx. Rs. 1.5 lakhs in a locable briefcase supplied by the Company. The briefcase was stolen, and a regular enquiry established negligence on the part of the employee. He was penalised by reduction of pay by 3 stages of increments.

(d) Since negligence on the part of the employee was established, the question of withdrawing the penalty imposed does not arise.

(e) The BE Workers' Union had sought insurance of costly materials carried by train and provision of escort. The Company is now obtaining insurance cover for equipment being transported; it has not been found necessary to detail an escort particularly when items are being carried in briefcases or small packages.

साहित्य अकादमी द्वारा प्रकाशित पुस्तकें

1356. श्री गंकर दयाल सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि

(क) पिछले तीन वर्षों के दौरान साहित्य अकादमी, दिल्ली द्वारा प्रकाशित की गयी पुस्तकों और पत्रिकाओं पर किये गये व्यय और उनसे हुई आय का ब्यौरा क्या है और

(ख) क्या यह सच है कि वहां पर पुस्तकों की बिक्री से अधिक उनके प्रकाशन पर ध्यान दिया जाता है ?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री विमल भाई मेहता) : (क) पिछले तीन वर्षों के दौरान साहित्य अकादमी, नई दिल्ली द्वारा प्रकाशित पुस्तकों और पत्रिकाओं पर

हुए तथा उनकी बिक्री से हुई आय के बारे में इस प्रकार है :—

(लाख रुपयों में)

वर्ष	आय	व्यय
1987-88	12.03	18.09
1988-89	13.89	29.76
1989-90	19.41	32.86

(ख) जी, नहीं, व्यय के उपरोक्त आंकड़ों में स्टाफ पर हुए व्यय का भाग भी शामिल है। अकादमी द्वारा प्रकाशनों की बिक्री पर पर्याप्त ध्यान दिया जा रहा है। अकादमी के अपने बिक्री केन्द्रों से होने वाली सीधी बिक्री के अलावा, देश के विभिन्न भागों में वितरकों के माध्यम से भी प्रचार और आकर्षक छूट पद्धति के आधार पर प्रोत्साहन द्वारा बिक्री को बढ़ावा दिया जाता है।

Demands of Border Road Workers Union, Jammu and Kashmir State

1357. SHRI A. NALLASIVAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received a memorandum dated 12th April, 1990 from the Border Road Workers Union, Jammu and Kashmir;

(b) if so, the details of the problems and demands contained therein; and

(c) the action taken by Government to solve the said problems?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c) A statement is attached.